

Death of Communist Detenuess in Jails

1768. { Shri Kolla Venkiah:
Shri Laxmi Dass:
Shri M. N. Swamy:
Shri Indrajit Gupta:

Will the Minister of Home Affairs be pleased to state:

(a) the number of left communist detenuess who died in jails during this year so far (State-wise);

(b) whether any enquiry has been held into the conditions of the health of the detenuess in jails and the medical facilities given to them; and

(c) if so, the result of the findings?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Two; both in the State of Maharashtra.

(b) Such an enquiry has not been considered necessary.

(c) Does not arise.

नई दिल्ली में बापु सेना की कैंटीन में एक दुकान पर छापा

1769. श्री मोहन स्वरूप : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि हाल ही में दिल्ली पुलिस ने बापु सेना की एक कैंटीन में एक दुकान पर छापा मारा और विदेशी शराब की एक हजार बोतलें पकड़ीं;

(ख) क्या यह सच है कि दुकानदार सैनिकों से भिन्न लोगों को भी खुलेआम शराब बेचता है ;

(ग) क्या यह भी सच है कि वह अपना हिसाब किताब उत्पादन-शुल्क विनियमों के अनुसार नहीं रखता; और

(घ) यदि हां, तो इस मामले में क्या कार्यवाही की जा रही है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हाथी) : (क) हां । 1 अगस्त, 1965 को दिल्ली पुलिस ने सेंट्रल विस्टा मैस, नई दिल्ली की प्रोसरी शोप पर छापा मारा था और 901½ बोतल शराब पकड़ीं थी ।

(ख) से (घ). दिल्ली पुलिस को सूचना मिली थी कि सैनिकों के अलावा अन्य लोगों को शराब बेची जा रही थी और ठेकेदार को ज़रूर किए गए लायसेंस को सुझ गतों का उपयोग जान नहीं हो रहा था । पुलिस ने एक मामला दर्ज कर लिया है और उसकी जांच की जा रही है ।

एवरेस्ट अभियान

1770. श्री बांकार लाल बेन्वा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि 1965 के अफग एवरेस्ट अभियान पर सरकार की कुल कितनी राशि व्यय हुई है और कितनी विदेशी मुद्रा खर्च हुई है ?

शिक्षा मंत्रालय में उपमंत्री (श्री भक्त बख्श) : लगभग सात लाख रुपये, जिस में एक लाख रुपये की विदेशी मुद्रा भी सम्मिलित है ।

हिन्दी अभिस्टैंट

1771. श्री जगदेव सिंह सिद्धान्ती : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे हिन्दी अभिस्टैंटों की संख्या क्या है जिन्होंने संप लोक सेवा आयोग की परीक्षा पास की और जिन्हें प्रबट्टवर, 1964 में प्रथम तक स्थायी कर दिया गया है ;

(ख) क्या ऐंग्लो कोर्ट मंत्रालय प्रथम विभाग है जहां अभी तक हिन्दी अभिस्टैंटों को स्थायी नहीं किया गया है ; और

(ग) यदि हां, तो उन मंत्रालयों प्रथम विभागों के क्या नाम हैं और इसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र): (क) हाँ ।

(ख) श्रीर (ग). हाँ, खाद्य तथा कृषि मंत्रालय (कृषि विभाग), सूचना तथा प्रसारण मंत्रालय, इस्पात तथा खान मंत्रालय- (लोह तथा इस्पात विभाग), नागरिक उड्डयन, पुनर्वास तथा डाक व तार के महानिदेशालय में काम करने वाले हिन्दी सहायकों को स्थायी करने का प्रश्न विचाराधीन है ।

Equipment for Technical Institutes

1772. **Shri Vishwa Nath Pandey:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 958 dated the 10th March, 1965 and state:

(b) whether it is a fact that Government are negotiating for a loan from the Government of U.S.A. to meet the requirements of Technical Institutes in respect of procurement of equipment manufactured in U.S.A.; and

(b) if so, the outcome of these negotiations?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):

(a) Yes, Sir.

(b) The negotiations are still going on.

Nagaland Independence Day

1773. **Shri Hem Barua:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that "Nagaland Independence Day" was celebrated on the 14th August, 1965 by the Naga Federal Government of the hostiles somewhere in the Naga area of Manipur; and

(b) whether Government took any steps to stop the celebrations because they go against our national aspirations?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) The Naga hostiles celebrated their so-

called "Independence Day" on 14th August, 1965, in some places in the three Sub-divisions of Mao Maran, Ukhrul and Tamanglong. All these celebrations were held in the interior and not at any one of the administrative headquarters of the Manipur Government.

(b) The plans of Naga Hostiles were brought to the notice of members of the Peace Mission in order that their impropriety may be impressed on the Naga Underground.

Whitley Councils in Public Undertakings

1774. **Shri K. N. Pande:** Will the Minister of Home Affairs be pleased to state:

(a) the progress made so far with regard to the formation of Whitley Councils in the undertakings owned by Government;

(b) the area of coverage of such Councils; and

(c) how the activities of these Councils and the machineries cropping up as a result of application of other labour laws in such undertakings will be co-ordinated?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) The scheme does not apply to public undertakings in the corporate sector. For the other undertakings, some of the employees' organisations had raised certain points about the scheme. They were discussed in a series of meetings held by Home Minister with the employees' organisations in May, 1965. The few points that remain to be settled are being examined and it is proposed to have further discussions to arrive at an agreement.

(b) The joint consultation and compulsory arbitration scheme is applicable to all regular civil employees of the Central Government except—

(i) the Class I Services;

(ii) the Class II Services, other